

**DAILY BOARD (COURT ROOM NO. 33)**  
**DATED 03.08.2020.**

<b>HHJ SMT. SANJASHREE GHARAT (COURT ROOM NO. 33)</b>				
Sr. No.	POCSO Spl. Case. No.	Name of Parties	Stage	Next Date
1.	POCSO 416/14	The State of RAK Marg Police Stn. Vs. Nitin Shantaram Bole	Judgment	
2.	POCSO 287/15	The State of Worli Police Stn. Vs. Ganesh Hanumant Kadam	Judgment	
3.	POCSO 482/15	The State Wadala T.T. Police Stn. V/s. Arbaz Moijjudin Shaikh	Judgment	
4.	Cri. Rev. App. 675/2017	Sanjay Shyamsundar Dhawan Vs. The State of Maharashtra & Suresh Murlidhar Bhosle	Argument	
5.	RA POCSO 425/2020	B.K.C. Police Stn. Vs. Shanu Jaikumar Chandeliya @ Kunal	Hearing	
6.	ABA 718/2020	Ritik Mukesh Lot and Anr. Vs. The State B.K.C. Police Stn.	Hearing	
7.	POCSO 293/16	The State Mahim Police Stn. Vs. Sufian Faiyyaz Kureshi & 3 Ors.	Order	
8.	RA POCSO 427/2020	The State Shivaji Nagar Police Stn. Vs. Mohd. Akil Israil Khan	Appearance	
9.	RA POCSO 437/2020	The State Agripada Police Stn. Vs. Dharmesh Anil Solanki	Appearance	

**Sheristedar**